COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 28 of 2016 & IA No. 80, 159 & 160 of 2016,
Appeal No.235 of 2015 & IA No.387 of 2015,
Appeal No.191 of 2015 & IA Nos. 331/15, 156/16, 157/16 & 158/16
Appeal No.202 of 2015 & IA Nos. 339 & 442 of 2015
And Appeal No.264 of 2015 & IA Nos. 420 & 421 of 2015

Dated : 31st May, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

Appeal No. 28 of 2016 & IA Nos. 80, 159 & 160 of 2016

In the matter of:

M/s. Lanco Power Ltd. …. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant (s) : Mr. Deepak Khurana &
Ms. Aditi Sharma

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-1(RERC)
Mr. Hemant Singh
Mr. Nimesh Jha for R-10
Mr. Sumit Goel and Mr. Abhinav for R-9
Mr. Vaibhav Joshi for R-11
Mr. Ravi Kishor for R-8
Mr. Puneet Jain & Ms. Christi Jain
Mr. Abhinav Gupta
Ms. Chhaya Kirti for R-2
Mr. Anand K. Ganesan
Mr. Sandeep Raj Purohit for R-3,4,5 & 7

Appeal No. 235 of 2015 & IA No. 387 of 2015

D.B. Power Limited …. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors …. Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh Jha & Mr. Nimesh Jha

Counsel for the Respondent (s) : Mr. Puneet Jain & Ms. Christi Jain

Mr. Abhinav Gupta
Ms. Chhaya Kirti for R-2
Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-1(RERC)
Mr. Deepak Khurana
Ms. Aditi Sharma for R-10
Mr. Anand K. Ganesan
Mr. Sandeep for R-3
Mr. Vaibhav Joshi for R-11,
Mr. Sumit Goel
Mr. Abhinay for R-9
Mr. Ravi Kishor for R-8

A.No.191 of 2015 & IA Nos. 331 of 2015
And IA Nos. 156, 157 & 158 of 2016

Lanco Power Limited …. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant (s) : Mr. Deepak Khurana &
Ms. Aditi Sharma

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-1(RERC)
Mr. Hemant Singh
Mr. Nimesh Jha for R-10
Mr. Ravi Kishor for R-8
Mr. Sumit Goel
Mr. Abhinay for R-9
Mr. Puneet Jain & Ms. Christi Jain
Mr. Abhinav Gupta
Ms. Chhaya Kirti for R-2
Mr. Anand K.Ganesan
Mr. Sandeep for R-3

A.No.202 of 2015 & IA No. 339 & 442 of 2015

Athena Chhattisgarh Power Limited …. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant (s) : Mr. Pankanj Kumar Singh

Counsel for the Respondent (s) : Mr. Deepak Khurana
Ms. Aditi Sharma for R-11
Mr. Raj Kumar Mehta,

Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-1(RERC)
Mr. Hemant Singh &Mr. Nimesh Jha for R-10,
Mr. Ravi Kishore for R-8,
Mr. Sunit Goel
Mr. Abhinay for R-9
Mr. Vaibhav Joshi for R-12
Mr. Anand K.Ganesan
Mr. Sandeep for R-3
Mr. Puneet Jain & Ms. Christi Jain
Mr. Abhinav Gupta
Ms. Chhaya Kirti for R-2

A No.264 of 2015 & IA Nos. 420 & 421 of 2015

SKS Power Generation (Chhattisgarh) Ltd. …. Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors …. Respondent(s)

Counsel for the Appellant (s) : Mr. Vaibhav Joshi

Counsel for the Respondent (s) : Mr. Puneet Jain & Ms. Christi Jain
Mr. Abhinav Gupta
Ms. Chhaya Kirti for R-2
Mr. Deepak Khurana
Ms. Aditi Sharma for R-11
Mr. Hemant Singh
Mr. Nimesh Jha
Mr. Ravi Kishore for R-8,
Mr.Sumit Goel
Mr. Abhinay for R-9
Mr. Anand K.Ganesan
Mr. Sandeep

O R D E R

In this batch of Appeals, being Appeal Nos.28 of 2016, 235 of 2015, 191 of 2015, 202 of 2015 & 264 of 2015, pleadings are said to be complete and the said batch of appeals is matured for arguments.

Post this batch of appeals for hearing on **22nd Aug, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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